

Central Administrative Tribunal  
Principal Bench

C.P. No. 51 of 2001  
in  
O.A. No. 2417 of 1995

(23)

New Delhi, dated this the 11th April, 2001

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)  
HON'BLE DR. A. VEDAVALLI, MEMBER (J)

T. Rafeeq Ahmed,  
Section Officer,  
O/o the Chief Engineer (Civil),  
Dept. of Telecom,  
5-1-885, Koti,  
Hyderabad-95. .. Applicant

(None appeared)

Versus

The Secretary to the  
Government of India,  
Dept. of Supply,  
Ministry of Commerce,  
Nirman Bhawan, C Wing,  
New Delhi-110011. .. Respondent

(By Advocate: Shri R.N. Singh  
proxy counsel for Shri R.V. Sinha)

ORDER (Oral)

S.R. ADIGE, VC (A)

Respondents' counsel Shri Singh invites our  
attention to Respondents' reply affidavit to C.P.  
enclosing a copy of Respondents' order dated  
7.3.2001, and states that the Tribunal's order in  
O.A. No. 2417/95 has been fully complied with in  
full.

2. As there is none on behalf of applicant  
to rebut the aforesaid contention, the C.P. is  
dropped, & notices discharged, giving leave to

